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What is this? Is it really an assitance or a farce?

SHRI Y. B CHAVAN: This is a subsidy naturally.

TOP APPOINTMENTS IN PUBLIC SECTOR UNITS

*439 SHRI S. B. BOBDEY
SHRI V R. PARASHAR:
SHRI N JOSEPH:

SHRIMATI SATYAVATI DANG

SHRI A. G. KULKARNI :† SHRIMATI VIDYAWATI CHATURVEDI :

Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question No. 947 given in the Rajya Sabha on the 28th November, 1972 and state:

- (a) whether appointments to the 34 top level vacant posts in the public sector. Units have since been made by the Ministries concerned; and
- (b) if not, the reasons for the delay in these appointments?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) A statement is laid on the Table of the House. [See Appendix LXXXIII, Annexure No 59]

SHRI A. G. KULKARNI : Sır, I want to go through the statement first very carefully before putting my question. Sir, in the statement the reasons for not filling up these posts have been given. I think he has forgotten to mention one most important reason and that is that they are not able to get the right type of persons with a political background. Is it so, Sir ? I say this because the stategives a different account. ment According to the statement, 34 posts were vacant, 7 posts have been filled up and another seven posts are in the process of being filled up. In the meantime, eight posts have again fallen vacant. Excuse me, Sir, if I mention something by way of example. In Kolhapur, there is a Nandi in the Shiva temple

†The question was actually asked on the floor of the House by Shri A.G. Kulkarni. there It is supposed to move forward by 1 and move backward again by 2' , no the way it will never move forward The statement is like this, Sir. Even the Bureau of Public Enterprises has no Director General for the last so many months Then, National Textile Corthe STC, the organisations are poration and other there. I want to know whether they are quietly adopting the scheme of upgrading their IAS or ICS bureaucrats to these posts and make it a Government Department? Is it the way of running these public sector undertakings? Your own Cabinet colleague, Mr. T. A. Pai, said on the 11th March at Madras that wrong men are at the helm of affairs which is a bane for I want to know whether these units. the Government is at all serious about this. Otherwise, they can abolish all the public sector posts or, do they want to hand them over to the bureaucrats for running these public sector units?

MR. CHAIRMAN: Yes, Mr Minister.

SHRI K R GANESH : Sir

SHRI A G. KULKARNI: Sir, nobody is prepared to answer. The question is difficult

MR CHAIRMAN: Your question is long and difficult.

SHRI A G. KULKARNI: They are not long, but they are more important and relevant.

SHRI K R. GANESH. Sir, in the statement it has been mentioned that out of the 34 posts which were vacant in November when I answered a similar question here 7 posts have been filled up, for 7 posts the incumbents have been located and only the procedural formalities have to be gone through and 2 posts have been kept in abeyance because these two units do not need these posts at the moment

SHRI BHUPESH GUPTA Are they kept in abeyance till the next Rajya Sabha election?

SHRI K. R. GANESH. For instance, for the BHEL, there is a Chairman at the moment and there is no need for

a Deputy General Manager The Ratanagiri project has not been sanctioned and it is only a technical question of the post being filled up Sir, 18 posts are remaining which have got to be filled up

SHRI A G KULKARNI How many new vacancies are there?

SHRI K R GANESH I have given details of 18 posts in the statement Now, Sir, for these 18 posts also, there are certain difficulties in finding suitable men, because some of these are highly specialised posts

SHRI JOACHIM ALVA Amongst the 600 million people in India you cannot find anybody?

SHRI BHUPESH GUPTA Why should there be any difficulty? You can find persons now that you have been defeated in the Bombay municipal elections

MR CHAIRMAN Yes, Mr Ganesh, please continue

SHRIK R GANESH Sir, I am referring to the posts of chief executives for the public sector undertakings. The chief executives are the Chairman, Chairman-cum-Managing Director, etc. These are all posts which are to be filled up by professionally qualified persons.

श्री नागेश्वर प्रसाद शाही: श्रोमन्, क्या हारे हुए कोई मत्नी अवाइटमेट के लिए नहीं हैं।

SHRI K R GANESH Out of the 18 posts, there are certain posts, for example, in the STC, in the Jute Corporation, in the Export & Credit Guarantee Corporation, etc for which it is becoming difficult to locate proper persons. In the Hindustan Anabiotics the posts have fallen vacant only in October, 1972. Now, Sir, there are certain posts of functional Directors which have fallen vacant at various stages.

Sir, then there are about 7 posts in the Fertilizers Corporation of India Now, Sir, in the Fertilizers Corporation

of India, the Corporation has been able to locate these persons inside the industry itself, because they have a policy of having persons who have grown in the industry itself. That is of course the general policy of the Government itself that these industries must be able to have a process by which they will be able to develop their own managerial personnel These have been found and the administrative Ministry has received the proposal and they have gone through the process of empanelment

SHRI A G KULKARNI Sir, the way in which the Minister has reclied, it appears he himself is not convinced Even strong words are losing relevance here. The public sector enterprises require really top people. You are following the practice to appoint.

MR CHAIRMAN Mt Kulkaini, if every one takes such a long time, it will be very difficult

SHRI A G KULKARNI persons are holding two or three posts One is Sethin, who is Chairman of Atomic Energy Commission is entrusted with the Electronics Corporation Then, Mr Pathak, who is really doing good work as Member, Planning Commission, is again entrusted with Engineers India Ltd I want to know whether instead of dilly-dallying with such type of wrong thing, which does not really generate real spirit of enterpaise, the Government will be serious and look into the matter and once and for all appoint, or create a different agency, whereby these public sector unde takings will work properly?

SHRI K R GANESH Sn, the managerial policy of the public sector undertakings has been in the evolutionary process

SHRI A G KULKARNI Where does the delay take place? Where are the files struck up?

SHRI K R GANESH Sir, I was explaining that the managerial policy of public sector undertakings has been in the evolutionary process

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to Questions

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SHRI BHUPESH GUPTA Elusive process or evolutionary process?

(Interruptions)

SHRI K R GANESH The managerial policy has been in the evolutionary process Through trial and error we are also learning Sir, as you know, after the recommendations of the Administrative Reforms Commission certain steps were initiated As far as daputationists are concerned, as the House is aware, certain steps were taken, and now public sector undertakings are not depending on the deputationists They have to give their options other drills have been laid down of them have given options and many of them have gone back to parent organizations A certain specified period has been prescribed for which they can stay in a public sector undertating, and once they are on deputation they cannot go on another deputation indefinitely after one public undertaking in another Also is an Action Committee set up under the chairmanship of Member, Planning Commission who has studied in detail

KULKARNI SHRI $\mathbf{A} \cdot \mathbf{G}$ has got different posts

SHRI K R GANESH His ports are examined by Also, there is committee of Ministers There is also a group Ministers, who try to see, on the basis of the experience we have gone through what are the various other remedial measures which have got to be taken Their recommendations also are awaiting a decision at the highest level

श्री राम सहाय: क्या मै माननीय मली जी से यह जान सक्गा कि यह जो 34 जगहे है जो खाली है क्या उनको भरने की अब तक आवश्यभागा नहीं थी इसलिये वह नहीं भरी गयी अथवा मितव्यायता के लिए नही भरी गयी और भविष्य में उनको भरने के बारे में क्या मितव्ययिता का आर स्योग्य व्यक्तियो का ध्यान रखा जायगा?

SHRI K R GANESH already informed the House, Sir, out of 34 posts, 7 posts have been filled up Seven incumbents have been located Now, persons have been found and they are only awaiting the approval of the Empanelment Board, or Appointments Committee of the Cabinet

When I say that it is difficult to find persons, it is not a light statement that I am making During the last years, India has entered into an of industrial development We have such complicated technological started enterprises as the Heavy Engineering Corporation, Ranchi which will produce a plant by itself It does require that certain selections have got to be made and it is also a fact that in some of these very complex categories, we are finding persons Let us accept reality There is no use of shifting the problem and saying that it is held up That fact has to be accepted

DR R K CHAKRABARTI not think there is any dearth of technical personnel in the country

श्रीमती लक्ष्मी कुमारी चुंडावत: मती महोदय ने अन्। कहा कि सुटेविल व्यक्ति नहीं गिलते। यह हमारी समझ में नहीं आता कि इतने बडे मुल्क में करोडो की अबादी में 17 व्यक्ति नहीं मिल पा रहे हो। कई बडे-५े क्षारखन चल रहे हैं प्राद्वेट सक्टर में भा वल रह है। मर्ता महोदय मेहरबानी करके साफ-साफ बताये कि क्यो नहीं चुना गया। क्या दि॰ 'ते है। क्या वजह हे। साफ-साफ बात कहे।

MR **CHAIRMAN** have answered it

BH≯I MAHAVIR This statement is a story of a total mess.

MR CHAIRMAN Lindly look at the time and be brief You are starting with a story

DR BHAI MAHAVIR that does the hon Minister expect anybody to believe the tale that I as been told?

In the statement, the first reason on the first page is that the posts are highly specialised The fourth reason is that the posts are important The second reason is that the concerns are new and the third reason is that new vacancies are coming up. Are the hon. Members here considered to be lacking in intelligence that this type of story is being told to us? Sir, I am asking an explanation because it is absolutely an effort to bamboozle the House and the Government is guilty of something very serious. Mr. hon. friend, Shri Kulkarni, has been hinting that thre is some political reason behind keeping these posts vacant. I would like to know if this is the reason. Against the Export Cerdit & Guarantee Corporation, the reason given is Preliminary selection of the persons who could be considered for appointment is being made in consultation with the Department of Banking. Does it amount to a reason?

MR. CHAIRMAN: You have already said that these are the reasons. Don't take the time of other Members also.

DR. BHAI MAHAVIR: Is it convincing to anybody with a modicum of intelligence? Against the Fertilizer Corporation of India, the posts have been shown vacant since 1969, 1970, 1971 and 1972. I would like to ask the hon. Minister if he would consider the proposal of leasing out the Fertilizer Corporation of India to the Japanese because you don't seem to have any capacity to take any decision anywhere.

SHRI K. R. GANESH I do not agree with the hon. Member. All that you say is not something that I should accept. Sir, I don't agree that there is any political consideration. I have tried to put before you, Sir, and through you to the House that these posts are posts of Chairmen, Managing Directors, functional Directors and General Managers of Constituent Units and for these posts highly specialised persons are needed. It is not the politicians who can be sent there. These posts have got to be filled by highly specialised persons. A procedure has been laid down.

SHRI G. A. APPAN: What are the qualifications

(Interruptions)

MR CHAIRMAN: Now, Mr. Appan, please sit down

SHRI K R GANESH. A procedure has been laid down and this House has got a right to discuss whether this procedure conforms to the realities that exist today. A procedure has been laid down and a panel has been made by the Bureau of Public Enterprises. The selection board consists of tour Secretaries and four chief executives of public sector enterprises. This Empanelment Board selects from a panel.

DR. BHAI MAHAVIR On a point of order. He is talking of something completely irrelevant to what I have asked. He is not talking about my question at all.

MR. CHAIRMAN . Now only two or three minutes are left.

DR BHAI MAHAVIR But at least he is giving longish answers.

MR. CHAIRMAN: You do not allow him to complete the answer.

DR. BHAI MAHAVIR Let him answer me. I asked for the reasons.

MR. CHAIRMAN: Dr. Mahavır, please sit down now; you have said enough

DR. BHAI MAHAVIR: At least please ask the Minister to answer what I have asked.

SHRI K. R. GANESH: I was trying to say that a procedure has been laid down. Now, two committees have gone into this procedure. This also is a matter before the highest body in the country to consider whether some changes are necessary as far as the procedule which we are having is concerned Then he has referred to the Fertilizer Corporation of India In the Fertilizer Corporation, as I have indicated, seven posts are vacant there. The Fertilizer Corporation has already found out persons inside their own enterprise. Now, the other (Interruptions) . These persons who have been selected by the Fertilizer Corporation are considered as suitable persons by the Board of Directors of the Fertilizer Corporation. Now these persons have got to be empanelled by the Board and put into a proper schedule. Now a question may arise from this, whether once

a Board of Directors has found these persons suitable, empanelment is necessary or not That is also a matter on which the two committees have expressed their opinion

MR CHAIRMAN Mr Jain, you are not putting a question?

> SHRI A P JAIN No. Sir

श्री नागेश्वर प्रसाद शाही : श्रीमन्, आपकी आज्ञा से मैं यह कहते हुए कि इस विशाल देश मे मती महोदय का यह कहना कि योग्य व्यक्ति नहीं मिल रहे है।

श्री के अार गणेश: यह नहीं कहा मैने।

श्री सभापति: आप प्रश्न पुछिए। 2 मिनट रह गए है और एक-दो माहबान को और पुकारना चाहता हू।

श्री नागेश्वर प्रसाद शाही: आपकी इस कमेटी में जिसमें 4 सेकेटरीज है इस गरज से तो नही पदो को खाली रखा जाता कि सेकेटरीज रिटायर होने के बाद उन पदो पर पहच सके ? क्या इस गरज से तो उन पदो को खाली नही रखा जाता कि सेकेटरी के रिटायर होने के बाद ...

श्री सभापति : क्या आप दोहराए जाइएगा कई दफ् उसको। आप खत्म कीजिए किसी और को भी सवाल पूछने दीजिए।

श्री नागेश्वर प्रसाद शाही: इसके साथ ही सप्लीमेन्ट्री सवाल है कि इन पदो की रिक्तता कहा तक उन इकाइयो मे घाटे की जिम्मेदार है ?

MR CHAIRMAN Short question, short answer

SHRIK R GANESH I do not think the hon Member is fair to the Secretaries and the four chief executives of the public sector undertakings when he says that they are keeping those posts vacant because they want to get them after their retirement The hon Member has not brought in the necessary seriousness to the very serious problem that we are facing

SHRI KRISHAN KANT May I know from the hon Minister-in view of the admission by the Government in the statement that this is a recurring thingwhether they have, up till now prepared a list of suitable persons who could be put in from time to time? Have they done it and, if not, why not? Is it also a fact that even an IAS man was made Chairman of the National Textile Corporation, which is against the policy? How many posts are going to fall vacant in the next six months to one year and what are they going to do about it?

SHRI K R GANESH Bureau of Public Enterprises maintains a list and out of this list both for top posts and other posts names are there and this list is given to the public sector undertakings and to the administrative Ministries I would like to inform hon Members that there are 225 top posts so far as the public sector undertakings are concerned, and the 18 posts referred to in the statement are also in the various processes of being filled up With regard to the specific question about the National Textile Corporation, I have not got the information now and if you want I will find it out It is the general policy of the Government to see that we have got a perspective plan

MR CHAIRMAN Question Hour over

WRITTEN ANSWERS TO QUESTIONS

PRICE CONTROL ON SYNTHETIC TEXTILES

*440 SHRI KOTA PUNNAIAH SHRI KRISHAN KANT SHRI GURUMUKH SINGH MUSAFIR DR / A AHMAD SHRI J S TILAK SHRI CHANDRA SHEKHAR

Minister of COMMERCE Will the be pleased to state

- (a) whether Government to impose pince control on Synthetic textiles, and
- (b) if so, by what time a decision is likely to be taken in the matter?